

15.30 hrs.

**CONSTITUTION (AMENDMENT)
BILL, 1986***

*(Substitution of new article for
article 347 etc.)*

[English]

SHRI SYED SHAHABUDDIN
(Kishanganj) : I beg to move for leave to
introduce a Bill further to amend the
Constitution of India.

MR. CHAIRMAN : The question is :

“That leave be granted to intro-
duce a Bill further to amend the
Constitution of India.”

The motion was adopted

SHRI SYED SHAHABUDDIN : I
introduce the Bill.

15.31 hrs.

**INDIAN NATIONALS ABROAD
(REPRESENTATION IN PARLIA-
MENT) BILL, 1986***

[English]

SHRI SYED SHAHABUDDIN
(Kishanganj) : I beg to move for leave to
introduce a Bill to provide representation
in Parliament to Indian nationals residing
abroad.

MR. CHAIRMAN : The question is :

“That leave be granted to
introduce a Bill to provide repre-
sentation in Parliament to Indian
nationals residing abroad.

The motion was adopted

SHRI SYED SHAHABUDDIN : I
introduce the Bill.

15.32 hrs.

**PAYMENT OF BONUS (AMEND-
MENT) BILL, 1986***

(Amendment of Section 2 etc.)

[English]

SHRI AJOY BISWAS (Tripura West) :
I beg to move for leave to introduce a Bill
further to amend the Payment of Bonus
Act, 1965.

MR. CHAIRMAN : The question is :

“That leave be granted to intro-
duce a Bill further to amend the
Payment of Bonus Act, 1965.”

The motion was adopted

SHRI AJOY BISWAS : I introduce the
Bill.

15.33 hrs.

**PREVENTION OF INSULTS TO
NATIONAL HONOUR (AMEND-
MENT) BILL, 1986***

(Insertion of new Section 4)

[English]

SHRI SYED SHAHABUDDIN
(Kishanganj) : I beg to move for leave to
introduce a Bill to amend the Prevention
of Insults to National Honour Act, 1971.

MR. CHAIRMAN : The question is :

“That leave be granted to
introduce a Bill to amend the
Prevention of Insults to National
Honour Act, 1971.”

The motion was adopted

SHRI SYED SHAHABUDDIN : I
introduce the Bill.

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